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RAPE AND MUSTARD SEEDS (GRADING AND MARKING) RULES, 1964

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RAPE AND MUSTARD SEEDS (GRADING AND MARKING) RULES, 1964

¹1. Published in the Gazette of India, Pt. II, Sec. 3 (ii), dated 25th July,1964 In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely:

1. Short title and application :-

- (1) These rules may be called the Rape and Mustard Seeds (Grading and Marking) Rules, 1964.
- (2) They shall apply to Rape and Mustard Seeds (Brassica group) produced in India.

2. Definitions :-

In these rules,-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules.

3. Grade designations :-

Grade designations to indicate the quality of rape and mustard seeds shall be as set out in column I of Schedule II.

4. Definition of quality :-

The quality indicated by the respective grade designations shall be as set out against each grade designation in columns 2 to 7 of Schedule II.

5. Grade designation mark :-

The grade designation mark shall consist of a label speaking the grade designation and bearing a design (consisting of an outline map of India with the word AGMARK and the figure of the rising sun, with the words'Produce of India' and resembling the one as set out in Schedule 1).

6. Method of markings :-

- (1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser and shall dearly show the following particulars, namely:_
- (a) Grade designation.
- (b) Variety or Trade Name.
- (c) Net weight.
- (d) Date of packing.
- (2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent quality or grade of rape and mustard seeds different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

- (1) Only sound, clean and dry containers made of jute, cloth, polythene or paper shall be used for packing and they shall be free from any insect infestation or fungus contamination and also free from any undesirable smell.
- (2) The containers shall be securely closed and sealed in such manner as may be prescribed by the Agricultural Marketing Adviser.
- (3) Each package shall contain rape seed or mustard seed of one grade designation only.

8. Special conditions of certificate of authorisation :-

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the following special conditions shall be observed by packers to the satisfaction of the Agricultural Marketing Adviser, namely:-

- (1) An authorised packer shall make such arrangements for testing rape and mustard seeds as may be prescribed from time to time by the Agricultural Marketing Adviser.
- (2) An authorised packer shall provide all facilities to the Inspecting Officers duly authorised by the Agricultural Marketing Adviser in this behalf, for sampling, the testing and such other matters as may be necessary.

SCHEDULE 1
SCHEDULE I

(See rule 5) Design for the Grade designation mark

SCHEDULE 2
SCHEDULE II

(See rule 3 and rule 4) Grade designations and definition of quality of Rape and Mustard seeds comprising Brassica campestris var. \ \sar Brassica juncea / Brassica nigra (Rai) grown in India

NOTE.-\1. Foreign matter includes dust, dirt, stones, lumps of earth, chaff, stems or straw, foodgrains including oil seeds of any other vaimpurity. \2. Dead seeds include seeds which are duds and can easily be crushed by hands. \3. Badly discoloured and damaged seeds are internally damaged or discoloured, damage and discolouration materially affecting the quality. \4. Unripe and shrivelled seeds are those s properly developed. \5. Slightly damaged seeds arc those seeds which are superficially damaged or discoloured, damage and discolouration affecting the quality. \6. Small atrophied seeds means seeds not retained in sieves with 14 meshes per linear inch (1" -2.54 cm.). This fact applicable to the juncea or nigra group of seeds. \7. Other coloured seeds means seeds of any colour other than that of the specific variet apply to Brassica juncea or Brassica nigra if mixed with Brassica Campestries var sarsons /toria/dichotoma.